

(d) whether this control has resulted in hardship to small growers; and

(e) if so, the steps being taken to mitigate their hardships ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b). No, Sir.

(c) to (e). Do not arise.

[*Translation*]

**Non-Payment of Duty Drawback to Exporters in Time**

4911. SHRI JITENDRA SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether there is resentment among exporters due to not making payment of Duty Drawback in time which is hampering exports;

(b) whether the payment of Duty Drawback cannot be made within the stipulated period;

(c) if not, the reasons therefor; and

(d) whether a list of such exporters will be laid on the Table whose payments have been withheld for more than one year indicating the reasons for withholding the payment ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) While representations are received from time to time from individual exporters/firms/Associations about specific delays, there is no general resentment amongst the exporters as efforts are being made to ensure payment of Duty Drawback expeditiously. In a large majority of the cases payment is made expeditiously.

(b) to (d) Settlement of Duty Drawback Claims (Main and Supplementary) after export takes time on various counts, the main ones being :

(i) non-submission in time of all relevant information/documents by the exporters,

(ii) time taken in testing of samples where required for determining the admissible rates, and

(iii) delay in submission data (and its verification) where brand rates/special brand rates are claimed by the exporters.

A watch is maintained on the disposal of claims and steps are being taken to streamline the procedures to cut down these delays and settle the drawback claims more promptly.

As for the list desired, the time and effort involved may not be commensurate with the anticipated results.

[*English*]

**Decrease in Demand of NTC Products**

4912. SHRI MOHANBHAI PATEL : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the number of mills functioning under the National Textile Corporation at present, their number State-wise;

(b) the details of cloth manufactured in these mills;

(c) whether there is a substantial fall in the demand of NTC products and if so, the details thereof; and

(d) the main reasons for less demand of N.T.C. products and the steps taken to solve the problem and catch the market for their products ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) At present, there are 125 textile mills under the National Textile Corporation viz 103 nationalised mills and 22 managed units. State-wise break-up of these mills is as under :